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ITEM NO.19(MM)

COURT NO.1

SECTION XIV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10630/2006

(From the judgement and order dated 24/02/2006 in WP No. 21211/2005 of The
HIGH COURT OF DELHI AT N. DELHI)

GOVT.OF N.C.T.OF DELHI & ORS

Petitioner(s)

VERSUS

ALL INDIA YOUNG LAWYERS ASSN.(REGD)

Respondent(s)

(With prayer for interim relief)
(For final disposal)

Date: 08/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Mr. Brijender Chahar, Sr. Adv.
Ms. Sadhana Sandhu, Adv.
For Mr. D.S. Mahra, Adv.
Mrs Anil Katiyar, Adv. (N.P.)

For Respondent(s) Mr. Surya Kant, Adv.

Mr. P.P. Rao, Sr. Adv.
Mr. A. Mariarputham, Adv.
Ms. Aruna Mathur, Adv.
For M/S Arputham, Aruna & Co. , Adv

UPON hearing counsel the Court made the following
ORDER

List after summer vacation.

(R.K.DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER